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LOK SABHA

Wednesday, December 9, 1981/ Agrahayana 18, 1903 (Saka)

The Lok Sabha met at Eleven of the Clock

[Mr. speaker in the chair]
OBITUARY REFERENCES

MR. SPEAKER: Hon. Members, the House is already aware of the sad and sudden demise of Shri Kartik Oraon, a sitting Member and Minister of State in the Ministry of Communications. I have also to inform the House of the sad demise of Shri Mubarak Shah, a sitting Member of this House from Baramulla Constituency of Jammu & Kashmir State.

Shri Kartik Oraon had a massive heart attack when he came to Parliament House yesterday and was immediately taken to Dr. Ram Manohar Lohia Hospital where he expired shortly thereafter. He was 57 at the time of his death.

Shri Oraon represented Lohardaga Constituency of Bihar in Lok Sabha. In January, 1980, he was appointed Minister of State in the Ministry of Tourism and Civil Aviation at the Centre. Later, he became Minister of State in the Ministry of Communications.

He started his career as an Engineer in the Government of Bihar in 1950 and rose to become the Chief of the Structural Design Office in the Heavy Engineering Corporation Ltd., Ranchi.

Shri Oraon was a Member of the Fourth and Fifth Lok Sabha also during 1967—77. He was Member of the

Bihar Legislative Assembly during 1977—80. An active parliamentarian, he served as a Member of the Estimates Committee of Lok Sabha during 1968—70 and the Committee on the Welfare of Scheduled Castes and Scheduled Tribes during 1973—75.

He was associated with a number of educational institutions and organisations working for the welfare of Scheduled Castes and Scheduled Tribes. He was Chairman, Indian Lac Development Council of Government of India during 1972—77.

An active social worker, he was deeply interested in organisational work for the welfare of backward classes particularly for the Scheduled Tribes; regeneration of tribal religion and helping them to get an honourable position in the society.

Shri Mubarak Shah was under treatment in the All India Institute of Medical Sciences, New Delhi, where he passed away last evening after a prolonged illness. He was 59 at the time of his death.

Before he came to Lok Sabha, he was a Member of Jammu & Kashmir Constituent Assembly, a Member of Jammu & Kashmir Legislative Assembly in 1956 and again during 1973—76. He was also a Member of Rajya Sabha during 1978—80. He was Minister, Jammu & Kashmir Government during 1950—53 and 1972—75 holding portfolios of Finance, Cooperation, Agriculture, Revenue, Health etc. He was Ambassador to Sudan in 1976.

He took part in freedom movement and suffered imprisonment.

An eminent social worker, he organised a net-work of Cooperative So-

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cieties in Jammu & Kashmir State for restructuring economic life.

He took keen interest in parliamentary proceedings, particularly in foreign affairs and problems of agricultural peasants and horticulturists.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may stand in silence for a short while as a mark of respect to the deceased.

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(The Members then stood in silence for a short while)

MR. SPEAKER: The House may now stand adjourned as a mark of respect to reassemble at 11 A.M. tomorrow.

11.04 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Thursday, December 10, 1981/Agrahayana 19, 1903 (Saka).

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